

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/2383 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 3rd April
March, 2025.

Sub:- **Restricted holiday.**

Ref:- Your letter No.DJN/3287 dated 28.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 11.04.2025 till the morning of 22.04.2025.** During your absence, the Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/ 2384 /A, dated , 03-04-2025

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]